MR: CHAIRMAN : Silence please.

SHRI A. K. ANTONY : I am paying compliments to the Indian farmers. Previously they were ignorant. Whenever they feel that the second crops are more profit-able they would naturally switch over to those crops. For example, oilseeds. There are many other crops which they feel are more profitable. So they would switch over to those crops. That is the problem. It is an overall problem. The Central Government as well as the State Governments should jointly, in consultation with the agriculturist organisations and with all the interested parties, find an overall strategy so that the farmers can be encouraged. They should not be demoralised. Only then we can increase the production. That is the real problem regarding sugarcane. So we want to increase sugarcane production by giving more en-courangement to farmers who want to cultivate sugarcane. That is why we have increased the support price in the last two years. Now, on the one side, all of us demand we should give more incentives to the farmers ; on the other side, we say, "Don't increase the sugar price." It is difficult for the Government. We should understand the difficulty of the Government also. I can understand the concern of the hon. Members regarding increase of sugar price. At the same time, I can also understand the concern of other Members regading the plight of the farmers. The Government will have to strike a balance between the two. We have to take a balanced view. The Government is trying to take that view. I am appreciating fanners. I am not casting any aspersion on them.

MR. CHAIRMAN : Q. No. 164.

गैर-बासमती सुपर फाइन चावल के लिए न्यूनतम निर्यात मूल्य

*164. **श्रीमती सुषमा स्वराज :**

डा० जिनेन्द्र कुमार जैन :

क्या **वाणिज्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश से गैर-बासमती सुपर फाइन चावल के निर्यात हेतु सरकार ने न्यूनतम निर्यात मूल्य निर्धारित किया है;

(ख) यदि हां, तो वित्तीय वर्ष 1993-94 के दौरान ये मूल्य कितनी बार तथा कितने-कितने घोषित किये गये थे;

(ग) क्या यह भी सच है कि ये मूल्य देश सुपर फाइन चावल के मूल्य से काफी कम हैं;

(घ) यदि हां, तो इस संबंध में ब्यौरा क्या है;

(ङ) क्या इस मूल्य पर चावल के निर्यात से विदेशी व्यापार में आर्थिक हानि हो रही हैं; और

(च) यदि हां, तो वर्ष 1993-94 में कितनी हानि होने का अनुमान है ?

नागरिक आपूर्ति उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय में राज्यमंत्री और वाणिज्य मंत्रालय के राज्यमंत्री (श्री कमालुद्दीन अहमद) :

(क) से (च) : एक विवरण पत्र सभा पटल पर रख दिया गया है।

सभा में यह प्रश्न श्रीमती सुषमा स्वराज द्वारा पूछा गया था।

विवरण

(क) और (ख) : अति उत्तम गैर-बासमती चावल के लिए न्यूनतम निर्यात कीमत (एमईपी) वर्तमान वित्तीय वर्ष में तीन बार अधिसूचित की गई है, विवरण निम्नलिखित है :

तारीख	न्यूनतम निर्यात कीमत (प्रति मीट्रिक टन सं० रा० अ० डालर)
1. 22-4-1993	250
2. 10-8-1993	225
3. 3-1-1994	200

सभा में यह प्रश्न श्रीमति सुषमा स्वराज द्वारा पूछा गया।

(ग) और (घ) : संगत चावल खरीद (लेवी) आदेशों के प्रावधानों के अनुसार अति उत्तम गैर-बासमती चावल के लाइसेंसधारी मिलों एवं विक्रेताओं को पंजाब और हरियाणा की राज्य सरकारों द्वारा अदा कीमत क्रमशः 6209.00 रूपए तथा 6160.00 रूपए प्रति मीट्रिक टन थी।

(ङ) जी, नहीं।

(च) प्रश्न नहीं उठता।

श्रीमती सुषमा स्वराज : सभापति जी मेरा सवाल गैर-बासमती सुपर फाइन चावल के निर्यात से संबंधित है। भाग "ए" और "बी" का जवाब देते हुए सरकार ने यह बताया है कि 22-4-93 को 250 डालर प्रति मीट्रिक टन के हिसाब से वह चावल निर्यात कर रही थी। चार महीने बाद ही उन्होंने दाम बदले और घटाकर 225 डालर प्रति मीट्रिक टन कर दिया और फिर 4 महीने बाद ही दोबारा घटाकर 200 डॉलर प्रति मीट्रिक टन कर दिया। सभापति जी, मैंने भाग "सी" और "डी" में यह जानना चाहा था कि क्या यह दाम देश में जिस भाव पर चावल बिक रहा है, उस से कम नहीं है ? इसके जवाब में सरकार ने ऐसा घुमावदार जवाब दिया है कि कोई भी पढ़कर चक्कर खा जाय। सभापति जी भाग "सी" और "डी" का जवाब आया है—

"Under the provisions of the relevant Rice Procurement (Levy) Orders, the price paid by the State Governments of Punjab and Haryana to the licensed millers and dealers for superfine non-basmati rice is Rs. 6209.00 and Rs. 6160.00 per MT respectively."

सभापति जी, मैंने तो यह कभी जानना नहीं चाहा था कि सरकार की लेवी प्राइस क्या है और पंजाब हरियाणा की सरकारें लायसेंस डीलर्स को क्या दे रही हैं ? मैंने बड़ी सादगी से केवल यह जानना चाहा था कि क्या यह सच नहीं है कि सरकार इसी चावल को देशवासियों को मंहगा खिला रही है और विदेशों को सस्ता बेच रही है ? अगर यह सच है तो इसका औचित्य क्या है क्योंकि मह हकीकत है कि बाहर 200 डॉलर प्रति मीट्रिक टन का मतलब है कि लगभग 6 रुपए 10 पैसे प्रति किलो का दाम बनता है और देश में यह चावल 10 रुपए प्रति किलो बिक रहा है। तो यह जो अन्तर है, इस का औचित्य क्या है, यह मै जानना चाहता हूं ?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) : Sir, -he hon. Member has misunderstood the concept of Minimum Export Price. It is not that when we recommend a Minimum Export Price, all our exporters are exporting at that price. For example, though the Minimum Export Price of the non-Basmati superfine rice is 200 dollars per tonne, they actually realised 338 dollars per tonne. It always happens. Secondly, no exporter is going to buy at a higher price within the country and sell it at a lower price outside the country because there is no subsidy for it. Therefore, this apprehension that they are buying it at a higher price within the country and selling it at a lower price outside is not correct. Then, who is going to make good their loss ? So far as the Minimum export Price for the non-Basmati superfine rice is concerned, we have to do it because we are new in this area. The hon. Member would appreciate that from 1990-91, we are making some dent in this sector. Earlier, we had made our presence felt in the Basmati rice sector. You Will notice that the Minimum Export Price was 550 dollars per tonne and the actual realisation was, in 1991-92, 759 dollars per tonne; in 1992-93, 811 dollars per tonne; and, in 1993-94, up to January, 725 dollars per tonne. That is why we have decided that there is no need for the Minimum Export Price so far as the Basmati rice is concerned as we have firmed up there and a niche has been created for Indian rice. But, we have gone in recently for the non-Basmati superfine rice. That is why we have thought that there should be some Minimum Export Price. But it is not necessary that they should sell their products at that price.

श्रीमती सुषमा स्वराज : सभापति जी, मेरा दूसरा पूरक प्रश्न तो मंत्री जी के जवाब में से निकल रहा है, जो उन्होंने जवाब दिया है कि मिनिमम एक्सपोर्ट प्राइस या जब भी हम दाम घटाते हैं किसी चीज का तो केवल तब घटाते हैं जब हम अपनी चीज को प्रतियोगी बनाकर रखना चाहते हैं, कम्पटिटिव बनाकर रखना चाहते है और मंत्री जी को यह जानकारी होगी कि थाईलैण्ड 290 डॉलर प्रति मीट्रिक टन से अधिक पर चावल बेच रहा है तो फिर हम लोगों को यह दाम घटाने की जरूरत क्यों पड़ी, एम. ई. पी बार बार घटाने की जरूरत क्यों पड़ी हर चार महीने के बाद ?

SHRI PRANAB MPKHERJEE : No. I do appreciate the point that we should not change it very frequently. Surely, my policy is not to change it very frequently. *(Interruptions).*

श्रीमती सुषमा स्वराज : हर चार महीने पर दाम घटाया है।

SHRI PRANAB MUKHERJEE : This has been done this year. The entire thing has to be seen. My colleague in the Food Ministry said that there should be no export of non-Basmati rice. On the other hand, farmers and others demanded that there should be some. Because of the decision to export, the domestic prices have shot up and the farmers are getting a little more than what they would otherwise get.

AN. HON. MEMBER : What about the consumers ?

SHRI PRANAB MUKHERJEE : We shall have to think about the consumers also. This is our approach. We have to think of producers, consumers and also exporters. That is why a balanced decision has to be made. But the point remains that the Minimum Export Price should not be frequently changed. The international price prevailed around 280-290 dollars per tonne and that is why our exports could get 338 dollars per tonne.

DR. JINENDRA KUMAR JAIN : I would like to ask the hon. Minister wha 95-
M/P(N)18RSS—3
the impact is going to be of the full convertibility of the rupee on his policies like fixing the Mmimum Export Price. The very basis of the policies like fixing the Minimum Export Price is the distrust that the Government had in traders that they might not retain a part of their earnings abroad. But, now, the Finance Minister has accepted the full convertibility of the rupee even on current account. If there is full convertibility, what is the relevance of the Minimum Export Price ?

SHRI PRANAB MUKHERJEE : 1 am not going into the theoretical aspect of that or a discussion of that. But, when we go in the market with a new product, keeping in view the domestic interests and certain other factors, sometimes we prescribe a Minimum Export Price so that the exporters can also try hard to get higher prices. Regarding the impact of the full convertibility of the rupee on trade account, the hon. Member has seen the very macro-economic impact; the rupee has firmed up so steadily for the last two years. *(Interruptions).*

DR. JINENDRA KUMAR JAIN : Sir, has not answered my question.

MR. CHAIRMAN : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

बाल श्रमिकों के लिये शिक्षण केन्द्र

*165. श्री राम सिंह राठवा : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने बाल श्रमिकों के लिये शिक्षण केन्द्र स्थापित करने तथा उन्हें चलाने हेतु सहायता दी है; और

(ख) यदि हां, तो गत तीन वर्षों के दौरान राज्य-वार ऐसे प्रत्येक संगठन को कितनी-कितनी सहायता दी गई है और इन संगठनों के नाम क्या-क्या हैं ?

श्रम मंत्रालय के राज्य मंत्री (श्री पी० ए० संगमा) : (क) जी हां।

(ख) एक विवरण सभा पटल पर रख दिया गया है।